## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI. S. VIJAYARAGHAVAN – MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/169/2016

NAME OF THE PETITIONER(S)

: Arti Meenakashi Muthiah

NAME OF THE RESPONDENT(S)

: The Reliance Motor Company Private Limited & 4 others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. PRIVADARSHINI N

Aklil

Kerti

For Tik. Rhowher

Consul for Petitioner

2.

Kantha surana

Prachising CS, IP

counsel for Respondents

**ORDER** 

Counsels for both the parties present and prayed for time for arguments in relation to the appointment of Administrator. Counsel for Petitioner submitted that an Application has been filed to seek leave of this Bench for granting some reliefs. The leave is granted and application is taken on record. Counsel for Respondent is directed to file counter before the next date of hearing. Put up on **07.08.2017** at **10.30** A.M.

S. J-paper phoram

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) (CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)